

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
COURT - 2

ITEM No.15 - IA/48(AHM)2024
in
CP/10(AHM)2024

Proceedings under Section 241 & 242 of Co.Act,2013

IN THE MATTER OF:

Anand Shyamsunder Sangai & Another
V/s
Phoenix Industries Limited & Others

.....Applicant

.....Respondent

Order delivered on: 16/05/2024

Coram:

Mrs. Chitra Hankare, Hon'ble Member(J)
Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)

PRESENT:

For the Applicant : Mr. Rasesh Sanjanwala, Sr. Adv., Mr. Keyur Gandhi,
Mr. Peshwan Jehangir, Adv. Adv. Mr. Raheel Patel,
Adv. Mr. Nagesh, Adv. Deeshank Doshi, Adv.
For the R-1 to 4 : Mr. Shalin Mehta, Sr. Adv. a.w Mr. Navin Pahwa, Sr.
Adv., Mr. Arjun Sheth Adv., Mr. Rajiv Chawla, Adv. &
Ms. Rhea Sevak, Adv.
For R-5 & 6 : Mr. Manish Bhatt, Sr. Adv. a.w Mr. Rohan Lavkumar,
Adv. & Ms. Anushree Soni, Adv.: and Mr. Aaditya Dave.,
For R 15 : Mr. Maulik Nanavati, Adv.
For R-12 : Mr. Dhaval Vyas, Sr. Adv. a.w. Mr. Saumitra Chaturvedi,

ORDER

IA/48(AHM)2024

Heard Ld. Sr. Counsel for the applicant and respondents who appeared in the matter. Ld. Sr. Counsel submitted that as per order of Hon'ble NCLAT, the application for interim relief is to be decided on merits within two weeks. It is pertinent to note that tomorrow is last working day and from day after tomorrow, vacation start. Counsels on record submitted that hearing of application on merit requires much time Therefore, in any case, it will not be possible to hear and decide application in one day. CP 10 of 2024 is fixed for hearing on 27.06.2024 so the hearing of matter can be preponed in the opening of the Court after vacation. It is also necessary to mention that with the consent of parties already, mediator who is retired High Court Judge, is appointed. CP 10 of 2024 be kept on 04.06.2024. If the applicant still desires an urgent hearing, he can move before vacation Bench. In view of the same, IA 48 of 2024 is disposed-of.

List CP 10 of 2024 a.w IA 28 of 2024 and IA 32 of 2024 on 04.06.2024.

-Sd-

DR. V. G. VENKATA CHALAPATHY
MEMBER (TECHNICAL)

-Sd-

CHITRA HANKARE
MEMBER (JUDICIAL)